

**GOVERNMENT OF INDIA
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)
LOK SABHA**

UNSTARRED QUESTION NO:7074

ANSWERED ON:08.05.2015

AYUSH INFRASTRUCTURE

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Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

(a) whether as per the recent socioeconomic survey of the National Sample Survey Organisation (NSSO), the presence of infrastructure for the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) at the grassroot level is low; to) if so, the details thereof and the reasons therefor along with the corrective measures being taken by the Government in this regard:

(c) whether the Government has sought geographical indication for yoga and if so, the details thereof; and

(d) the steps taken/proposed to be taken by the Government to patent mudras and asanas of Yoga?

Answer

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a): National Sample Survey Office (NSSO) in their 68th round (July 2011-June 2012) on socio economic household surveys has collected information on awareness and acceptability of AYUSH. As per information available from the survey, it is estimated that about 82.6% people are having awareness of the AYUSH system and about 28.4% people are using AYUSH treatment in the country. The NSSO has not collected any information on the presence of infrastructure at grassroot level.

(b): Government of India has approved and notified National AYUSH Mission (NAM) on 29.09.2014 which envisages better access to AYUSH services through upgradation of AYUSH Hospitals, Dispensaries, setting up of co-located AYUSH facilities and 50 bedded integrated AYUSH Hospital; strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of Ayurveda, Siddha and Unani & Homoeopathy (ASU & H) drugs and sustainable availability of ASU & H raw-materials in the States/UTs during 12th Plan. Further, State/UT Governments are advised to send proposal to Ministry of AYUSH through State Annual Action Plan (SAAP).

(c): No.

(d): The Govt. of India has established Traditional Knowledge Digital Library (TKDL) to prevent the misappropriation of patent on Country's traditional medicinal knowledge including different aspects/ techniques of Yoga.